

DIVISION BENCH

ITEM NO.146

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.280/ALD/2018

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 17th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

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| NAME OF THE COMPANY | DEVI PRASAD V/S M/S JUGGILAL KAMLAPAT JUTE MILLS COMPANY LTD. |
| UNDER SECTION | 9 IBC (IN CIRP) |

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Aryan Sinha alongwith
Sh. Govind Bhardwaj, Advs.

: For the IRP

ORDER

- 1. Ld. Counsel, Sh. Aryan Sinha representing the IRP, states that the matter is pending before the Hon'ble NCLAT, and therefore, seeks an adjournment in the matter.**
- 2. Let the matter be adjourned for further hearing on 13th June, 2024.**

-Sd-

**(Ashish Verma)
Member (Technical)**

17th May, 2024

*Avaneesh Kumar Singh
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**